

Palam	—	Set on fire ASM Office & Booking Office.
Holambi Kalan	—	Badli Coaches of 2312 Dn. Set on fire at KM No. 8/14
Vivek Vihar	—	Signal No. 1, 2 & 3 damaged.
Karkarduma	—	Reservation office damaged
Palam	—	ASM Office, West Cabin, Gate No. 15—C damaged.
Bijwasan	—	S & T equipments at Gate No. : 21-C damaged.
October-90	-	
Delhi Main	—	One coach burnt
Nizamuddin	—	Exit gate glasses broken/damaged.

[*Translation*]

Railway Projects in Bihar

791. PROF. YADU NATH PANDEY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct new rail lines in many areas of Bihar and whether surveys have been conducted in this regard;

(b) if so, the names of district headquarters of Bihar which have not been connected by railways so far and yearwise action taken therefor during the last five years;

(c) whether Government are taking any action with regard to conducting of surveys and to accord approval to the projects/estimates for connecting Hazaribagh from Kodarama or Ramgarh;

(d) if so, the time by which the Hazaribagh district headquarters will be connected by the railway line; and

(e) the estimated expenditure to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) The following surveys for new rail lines in Bihar have been conducted:-

1. Sitamarhi-Muzaffarpur
2. Muzaffarpur-Darbhanga
3. Raxaul-Birganj (Nepal)
4. Nirmali-Saraigarh
5. Laukaha Bazar-Laukahi
6. Dauram Madhepura-Singheshwar Asthan
7. Saharsa-Tarapith Maheshi
8. Simri Bakhtiarpur-Bihariganj
9. Pirpainti-Lalmatia

10. Paimer-Rajgir
11. Ara-Sasaram (Restoration)
12. Mandar Hill-Baidyanathdham
13. Mandar Hill-Dumka
14. Madhupur-Dumka
15. Dumka-Rampur Hat
16. Dumka-Sainthia
17. Ranchi-Giridih via Hazaribagh-Koderma
18. Barwadih-Bisrampur
19. Tori-Korba

The projects were not found viable and could not be taken up.

Survey for Dehri-on-sona-Bhavnathpur has recently been completed.

Survey for Koderma-Manikpur new line has been approved in 1990-91.

(b) to (e). Aurangabad, Godda, Gumla, Hazaribagh and Dumka district headquarters are not connected by rail. Updating of the survey conducted in the past for Ranchi-Hazaribagh has been taken up. Further action would depend on the results of the survey and availability of resources in coming years.

[English]

Short Term Deposits made by Power Undertakings

792. SHRI S. B. THORAT: Will the Minister of ENERGY be pleased to state:

(a) whether the Public Sector Undertaking like NTPC/NHPC/REC/CIL/THDC and their subsidiaries and other corporations under his Ministry to give short term deposits to various branches of nationalised banks every year;

(b) if so, the details of such short term deposits given to various branches of banks by each of these corporations PSU as on 31 March, 1990 and during 1989-90;

(c) whether some irregularities in release of such advances to favoured branches has come to the notice of Government; and

(d) whether the Government propose to evolve well defined criteria and a rational procedure in release of such short term deposits; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABAN RAO DHAKNE): (a) and (b). Details of short term deposits as on 31.3.90 with the various nationalised banks made by the Public Sector Undertakings under the control of Ministry of Energy are given in the attached statement.

(c) and (d). The public Sector Undertakings have sufficient internal autonomy to decide where to put their surplus money in deposits. Instructions already exist that all public sector enterprises should maintain their accounts only with the State Bank of India including their subsidiaries or with any of the nationalised banks.

STATEMENT

Department of Power

1. Power Finance Corporation Ltd.

<i>Name of the Bank where deposits made</i>	<i>(Rs. in lakhs) Amount</i>
Corporation Bank, Ansal Chambers — I, 3 Bhikaji Cama Place New Delhi	25.00